

no bomb explosion in the Indian Airlines Office located in Karachi. However, on 27 October, 1998, there was a bomb blast in a Police Check Post opposite the Indian Airlines Office in Karachi which caused damage to the shops and offices, including the Indian Airlines Office, in the vicinity. The window panes and the main-door glass of the Indian Airlines Office were smashed. However, no staff member of the Indian Airlines were injured.

(c) and (d) The Government of India has on various occasions reminded the Government of Pakistan of its responsibility to provide adequate security to the Indian Airlines Offices in Karachi and Lahore.

[English]

#### Post Based Roster System

4006. SHRI R. S. GAVAI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have issued orders on July 2, 1997 consequent upon a judgement of Supreme Court to implement reservation in recruitment/promotions for Scheduled Caste/Scheduled Tribe officers through post-based roster in lieu of existing vacancy-based roster;

(b) if so, whether the judgement/orders will be enforced/applicable only from the date of issue of these orders for future recruitment/promotion;

(c) whether reservation is likely to be given in promotion on vacancy based roster for promotion of CSS officers of Scheduled Caste/Scheduled Tribe category to class I for which panels are yet to be issued from 1987 onwards;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

(e) To implement the ratio of the judgement of the Supreme Court in the case of R.K. Sabharwal, reservation in respect of appointments made subsequent to the orders dated July 2, 1997, has to be with reference to the post-based rosters.

#### Fifth Pay Commission

4007. SHRI T. GOVINDAN :

SHRI SADASHIV RAO D. MANDLIK :

Will the PRIME MINISTER be pleased to state:

(a) the details of Anomalies Committees set up in response to the suggestions received after the Report of Fifth Pay Commission alongwith their terms of reference;

(b) the details of the Committee which have since submitted their reports alongwith the dates of their submission and outcome thereof, Committee-wise; and

(c) the time by which rest of the Committees are likely to submit their reports alongwith the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) In order to look into the anomalies arising out of the Fifth Central Pay Commission's recommendations, common to two or more Departments and in respect of common categories of employees, an Anomaly Committee at National Level has already been set up. Instructions have also been issued to set up Anomaly Committees at Departmental level to consider anomalies pertaining exclusively to the Department concerned and having no repercussion on the employees of another Ministry/Department. Since the recommendations of the Anomaly Committee are to be handled by the respective Ministry for the approval of the Government, information in regard to the Departmental Anomaly Committees is not Centrally maintained.

#### Slaughter of Buffalo Calves

4008. SHRI RAGHUVANSH PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the young buffalo calves are being slaughtered in contravention of Supreme Court orders;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to enforce the Supreme Court orders in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) (a) to (c) : The information is being collected and will be laid on the Table of the Sabha.

#### National Agriculture Commission

4009. SHRI B. M. MENSINKAI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up National Agriculture Commission;

(b) if so, the details thereof;

(c) whether minimum support price of crops, stor-